GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1280 ANSWERED ON:14.07.2009 REVISION IN NOTIFIED DISASTER LIST Adsul Shri Anandrao Vithoba

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received requests from various State Governments regarding revision in the notified disaster list of the Calamity Relief Fund (CRF);
- (b) if so, the details thereof alongwith the names of the States which have submitted their requests to the Union Government in this regard;
- (c) the details of the steps taken in this regard;

(Rs. in crore)

- (d) the details of the assistance provided to each State under CRF during each of the last three years and the current year, Statewise; and
- (e) the steps taken by the Union Government to enhance the Central assistance under CRF?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): The issue of inclusion of specific natural disaster in the list of identified natural disasters for the purpose of incurring expenditure from Calamity Relief Fund (CRF) comes under the purview of the successive Finance Commissions. The present list of notified natural calamities, which is based on the Award of 12th Finance Commission operative during the years 2005-06 to 2009-10, consists of cyclone, drought, earthquake/ tsunami, fire, flood, hailstorm, landslide, avalanche, cloud burst and pest attack.

The concerned State Governments are required to submit their proposals regarding inclusion of new calamities to the Finance Commission, for consideration and its inclusion in the notified list of natural disasters.

The Ministry of Home Affairs, in its memorandum submitted to the 13th Finance Commission for consideration, has inter-alia suggested the inclusion of sea erosion, cold wave/ heat wave, frost and lightning in the list of calamities eligible for relief under Calamity Relief Fund (CRF/ National Calamity Contingency Fund (NCCF).

The quantum of funds allocated to each State in the CRF is based on the recommendations of the successive Finance Commissions. A Statement showing the allocation & release of Central Share of Calamity Relief Fund (CRF) during the last three years and the current year is at Annexure.

Statement showing State-wise details of allocation and releases of CRF/ NCCF during the years 2006-07 to 2009-10

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Allocationunder CRF Centre's share of CRF released
91
No. State 2006-07 2007-08 2008-09 2009-10 2006-07 2007-08 2008-09 2009-10
           (+i11
          date)
        3
             4
                    5
                        6
                           7
                                  8
                                           10
1 Andhra Pradesh 361.28 379.35 398.31 418.22 335.48 219.99 298.73 156.84
2 Arunachal
 Pradesh 29.12 29.97 30.87 31.81 21.84
                                           22.48
                                                  23.15
                                                             0.00
3 Assam 198.62 204.48 210.63 217.06 221.37# 153.36 157.97
                                                             0.00
4 Bihar 153.23 157.74 162.48 167.45 55.85 233.24# 121.86
                                                            0.00
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5 Chhattisgarh 114.98 118.35 121.91 125.62 150.33
                                                65.57
                                                      45.72 45.72 #
        2.21 2.32 2.44 2.56 2.45 1.74
6 Goa
                                               1.83
                                                      0.00
7 Gujarat 258.30 271.22 284.77 299.00 246.87 48.57 315.29# 112.13
8 Haryana 130.60 137.13 143.99 151.18 107.28 102.85 54.00
9 Himachal
Pradesh 103.60 106.65 109.87 113.21 77.70 79.99 103.63
                                                           0.00
10 Jammu&Kashmir 88.96 91.58 94.33 97.21 66.72
                                                  68.68
11 Jharkhand 129.71 133.53 137.55 141.75 48.64 148.79# 51.58 51.58 #
12 Karnataka 120.39 126.41 132.73 139.36 113.98 71.11
                                                    99.55
                                                             52.26
13 Kerala 89.77 94.26 98.98 103.91 67.33 70.70 74.23 38.96
14 Madhya Pradesh 261.58 269.29 277.39 285.88 246.67 151.48 208.04
                                                                  0.00
15 Maharashtra 234.05 245.75 258.04 270.94 220.00 47.70
                                                        0.00 0.00
16 Manipur
            5.72 5.89
                        6.05
                               6.25 0.00 10.67#
                                                      4.48#
                                                            0.00
17 Meghalaya 11.61 11.95 12.31 12.68 12.95
                                                              0.00
                                             8.96
                                                      9.23
                         7.19
18 Mizoram
             6.77
                   6.97
                                7.40
                                       5.01
                                              7.77#
                                                     0.00
                                                            2.70 #
19 Nagaland 3.94
                   4.05
                         4.16
                               4.30
                                      0.00
                                              7.42#
                                                     3.12
20 Orissa 310.24 319.38 328.97 339.03 291.34 180.87 324.50@ 49.37
21 Punjab 153.33 160.99 169.04 177.49 112.26 178.24# 126.78
22 Rajasthan 436.42 458.25 481.16 505.21 413.66 257.34 360.87 189.45
          18.04 18.57 19.13 19.70 0.00
                                           27.46# 14.35
23 Sikkim
                                                            0.00
24 Tamil Nadu 219.53 230.51 242.03 254.13 243.06 172.88 229.17
                                                              0.00
           13.22 13.61 14.03 14.44 14.60# 10.07# 10.37#
26 Uttar Pradesh 304.48 313.45 322.87 332.75 228.36 235.10 242.15
                                                                 0.00
27 Uttarakhand 96.59 98.58 100.67 101.85 36.22 73.19# 112.47#
28 West Bengal 241.50 248.62 256.09 263.92 181.12 186.47 192.07 98.97
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Total 4097.79 4258.85 4427.99 4604.31 3521.07 2842.67 3220.48 8333.34

Centre's share of CRF has not been released for want of information relating to crediting of earlier released funds, utilisation certificate and annual report.

Including arrears of CRF for the previous year.